

Narco Co-ordination Centre (NCORD) had been constituted under Director General, Narcotics Control Bureau to provide a common platform for co-ordinated actions by all the Drug law enforcement agencies and other stake holders.

Co-operation of Chhattisgarh police to Central security forces

†2621. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards statement of Central Advisor for Naxal Cases that, Chhattisgarh police is not co-operating, which he gave in the meeting of unified command in Chhattisgarh;

(b) if so, the steps taken by Central Government to ensure full co-operation of Chhattisgarh police to Central security forces; and

(c) whether Government is now satisfied with the co-operation of local police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Issues requiring coordination between the CAPF and the State Police were addressed by the Senior Security Adviser (LWE) during the meeting. Reviewing and strengthening Cooperation amongst various security agencies is a continuous and ongoing effort.

Refugee camps in the country

2622. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of refugee camps that were established in the country to accommodate various refugees viz. Bangladeshis, Rohingyas, etc.;

(b) the details of the precautions taken by Government before giving refugee status to them;

(c) whether Government has made any fresh assessment after accepting refugees in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As per the available information, there is no refugee camp for Bangladeshis and Rohingyas in the country. There are 107 camps in Tamil Nadu

† Original notice of the question was received in Hindi.

and 1 camp in Odisha for Sri Lankan refugees. Tibetan refugees are staying in settlements and outside settlements on their own. There is a scheme for providing relief assistance to Sri Lankan refugees staying in camps. There are also schemes for providing relief assistance to Tibetan refugees.

(b) to (e) India is not a signatory to the 1951 UN Convention relating to the status of refugees and the 1967 Protocol thereon. As such, there is no National Law on refugees at present. However, a Standard Operating Procedure is in place with effect from 29.12.2011 for dealing with foreign nationals who claim to be refugees. The Government grants Long Term Visa (LTV) in deserving cases on the basis of general perceived condition in the home country of the applicant.

Increase in compensation to victims of naxal violence

†2623. SHRI RAM VICHAR NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the number of common people killed and jawans martyred from State police forces and Central armed forces on account of naxal violence prevalent in naxal affected States, including the State of Chhattisgarh during the last three years and current year;

(b) the State-wise details of compensation approved for family members/next of kin of persons killed or injured in these incidents; and

(c) whether Government proposes to enhance the amount of compensation for the persons becoming victims of naxal violence, if so, the details thereof and details of other welfare measures being adopted for these people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The details of incidents of Left Wing Extremism (LWE) violence along with civilians and security forces killed in last three years and current year (upto 15.07.2017) are given in Statement-I (*See below*). The State-wise details of funds reimbursed under SRE Schemes for *ex-gratia* compensation during last three years and current year are given in Statement-II (*See below*).

(c) *Ex-gratia* compensation, raised from ₹ 15 lakh to ₹ 35 lakh under implementation of 7th Central Pay Commission, is *inter-alia* paid to the Next of Kin (NoK) of the CAPF killed in LWE violence.

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